

24.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 38  
DIVISION BENCH- III  
HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,  
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC  
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6>

Meeting No. 1669 92 0249

Join from a video conferencing system or application  
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[dhcvirtualcourt6@dhcvirtualcourt.webex.com](mailto:dhcvirtualcourt6@dhcvirtualcourt.webex.com)

You can also dial 210.4.202.4 and enter your meeting number.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO  
[courtmaster@pmsingh.in](mailto:courtmaster@pmsingh.in)

NOTE: Counsels and Litigants may send their apperances through the following  
link/form. This form shall be available during Court hearing days  
from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
280	FAO(OS) (COMM)-97/2020 WITH FAO(OS) (COMM) 10/2023 FAO(OS) (COMM) 27/2023 FAO(OS) (COMM) 111/2020	NIRMAL SINGH V/s HORIZON CREST INDIA REAL ESTATE AND ORS.	SHREYA SINGH	
		OTHER DETAILS OF ADVOCATES: ARUSH KHANNA(DELHI@NUMENLAW.COM)(8448119498)(PETITIONER) RIBHU GARG(RIBHU.GARG@TUL.CO, AKASH.RAY@TULI.CO.IN)(9599709647)(RESPONDENT)		

24.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 34  
DIVISION BENCH-VI  
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD  
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvcl3>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [pankaj.shukla@dhc.nic.in](mailto:pankaj.shukla@dhc.nic.in)

CAUSELIST NO. - 8 ( SUPPLEMENTARY )				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
59	W.P.(CRL)-1317/2025 CRL.M.A. 12406/2025	BABITA BISHT V/s STATE OF NCT OF DELHI & ORS.	MOHIT RANA	
	SUBJECT TO OFFICE OBJECTION	OTHER DETAILS OF ADVOCATES: MOHIT RANA (ADMIN@MOHITRANANLAWOFFICES.COM)(9599111171)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-121/2025)

24.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 16  
HON'BLE MR. JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[faisal.zaki@dhc.nic.in](mailto:faisal.zaki@dhc.nic.in)

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>

MEETING NUMBER: 25127330441

**TRANSFERRED MATTERS FROM THE COURT OF HMJ SACHIN DATTA**

CAUSELIST NO. - 7 ( SUPPLEMENTARY )				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
36	W.P.(C)-5289/2025	BHARGAV SRINADH GUNDABOLU V/s REGIONAL PASSPORT OFFICER (RPO) & ORS.	UTSAV KUMAR	Listing Remarks: TRANSFERRED MATTERS FROM THE COURT OF HMJ SACHIN DATTA
)		OTHER DETAILS OF ADVOCATES: SIDDHARTH JAIN(SIDDHARTHJAINLEGAL@GMAIL.COM)(0)(PETITIONER) SIDDHARTH JAIN(SIDDHARTHJAINLEGAL@GMAIL.COM)(7709690578)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

HIGH COURT OF DELHI  
24.04.2025.

REGISTRAR (LISTING)

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